

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 428
495/252/ND/2020**

IN THE MATTER OF:

Super Residency Private Limited

...APPELLANT

Vs.

ROC

...RESPONDENT

Section

Under Section 252

**Order delivered on 24.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Appellant

:Mr. Shikhar Garg, Advocate.

For the ROC

:Mr. M. Yadubhushana Rao, AROC.

For the Income Tax Department

:

ORDER

Heard the submissions made by the counsel for the appellant. AROC is present and submitted that they have filed their report in the matter. None appeared for the Income Tax Department at the time of hearing of the matter. Order in this matter is reserved.

-sd-

**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**

(Anjula)